(4) A copy of the Annual Report (Hindi and English versions) on the working of the Cardamom Board, Cochin, for the year 1974-75. [Placed in Library. See No. LT-11506/76].

11.02 hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM SITTINGS OF THE HOUSE

(i) MINUTES

SHRI K. SURYANARAYANA (Eluru): I beg to lay on the Table Minutes of the sitting of the Commitee on Absence of Members from the Sittings of the House held on the 3rd November, 1976.

(ii) THIRTY-FIRST REPORT

SHRI K. SURYANARAYANA. I beg to present the Thirty-first Report of the Committee on Absence of Members from the Sittings of the House.

PUBLIC ACCOUNTS COMMITTEE

TWO HUNDRED AND THIRTY-NINTH
REPORT

SHRI N. K. SANGHI (Jalore): I beg to present the Two Hundred and thirty-ninth Report of the Public Accounts Committee or Excesses over Voted Grants and Charged Appropriations disclosed in the Appropriation Accounts for the years 1971-72 and 1972-73 relating to the Government of the Union Territory of Pondicherry.

COMMITTEE ON PETITIONS

REPORT AND MINUTES

SHRI BIBHUTI MISHRA (Motihari): I beg to present the following Report and Minutes of the Committee on Petitions:—

(i) Thirty-fourth Report; and

(ii) Minutes of the Eighty-third to Eighty-ninth Sittings.

PETITION RE. ALLEGED ATROCI-TIES ON SCHEDULED CASTES AND OTHER WEAKER SECTIONS OF BHOJPUR IN BIHAR

श्री रामावतार शास्त्री (पटना) : श्रध्यक्ष महोदय, में बिहार के भोतपुर जिले में श्रनुसूचित जातियों तथा श्रन्य कमजोर वर्गों पर कथित श्रत्याचारों के वारे में श्री सूरज प्रसाद तथा श्रन्यों द्वारा हस्ताक्षरित एक याचिका प्रस्तुत करता हूं।

MAVALANKAR G. P. SHRI (Ahmedabad): Sir, I rise on a point Yesterday, towards the of order. end of the proceedings, my friend, Shri Halder was speaking in Bengali simu!taneous English transla-He made some references teaching of English in Gujarat. Αt corrected that stage, I got up and him because he was wrong on . facts. Then, he continued after I had interrupted. But I find in the debates after what Mr. Halder has said, and I quote, "I would like to oppose Sir, because the bureaucracy has no right to go against the wishes of the people particularly with regard to a sensitive issue like the medium of instruction", there is this mention in the proceedings "Shri Mavalankar :... (Interruption)..." and, again, the report goes on with what Shri Halder said: "I am glad that Shri Mavalankar has given the correct position". But I do not know why the Reporters did not take what I said by way of correcting the facts and had merely mentioned 'Interruptions'! way, the debate will be misleading. I seek your guidance.

MR. SPEAKER: It will be checked up and corrections made.